NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/199/2016

NAME OF THE PETITIONER(S)

: Manoharamma Hotels Investment Private Limited

NAME OF THE RESPONDENT(S)

: M/s Origin Foods Limited & 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K.S. Navin Balaji So C PRABHAKAR

Solvocate Countel for pilitions Company surrowy Connel for all Respondents

ORDER

Shri K S Navin Balaji, counsel for petitioner present. Shri C Prabhakar, PCS representing respondents present and prayed time for filing sur rejoinder. At his request, time extended. Put up on 28.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)